GOVERNMENT OF INDIA SPACE LOK SABHA

UNSTARRED QUESTION NO:5442 ANSWERED ON:29.08.2001 SATELLITE COMMUNICATION POLICY JAGANNATH MALLICK;PRAVEEN RASHTRAPAL

Will the Minister of SPACE be pleased to state:

- (a) whether the Government are aware that the Satellite Communication Policy of theGovernment contemplates, as a promotional measure for the Indian Space industry;
- (b) if so, the details thereof; (
- (c) whether the prevailing US sanctions stand against sale of US-built satellites or othersatellites having US-built satellite parts to any entity in India;
- (d) whether any American Company has applied to the Foreign Investment PromotionBoard (FIPB) to make an investment in setting up a subsidiary in India on its foreign registered US-built satellites;
- (e) if so, the details thereof; and
- (f) the preventive measures taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SMALLE INDUSTRIES & AGRO AND RURAL INDUSTRIES, MINISTER OF STATES THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT PORSIONS AND PENSIONERSWELFARE OF THE MINISTRY OF PERSONNELLIC GRIEVANCES AND PENSIONS, DEPARTME OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SMT. VASUNDHARA RAJE)

- (a)&(b) Yes, Sir. The Satellite Communication Policy of the Government contemplatesorderly growth of Satellite Communications activities in India with increased private sector participation. It also allows INSAT capacity to be leased to non- government private sector service providers. Further, private Indian Companies are allowed to establish and operate Indian Satellite Systems. Foreign satellites will be allowed only if similar capacity and capability does not exist on Indian Satellite Systems.
- (c) Yes, Sir.
- (d)&(e) PanAmSat India Inc. has applied to FIPB for setting up a subsidiary in India to market its services.
- (f) Does not arise.